

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
IB-235/ND/2023

IN THE MATTER OF:
M/s. Jain Metal Traders

...PETITIONER

Vs.

M/s. Magppie Global Houseware Pvt. Ltd.

...RESPONDENT

Section
U/s 9 of IB Code, 2016

Order delivered on 24.05.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Operational Creditor :
For the Respondent/Corporate Debtor :Mr. Lakshay Agarwal, Adv.

ORDER

Pleadings are complete. List on **13.06.2023** for final arguments. Parties are directed to appear physically on the next date of hearing.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)